# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

### **ORIGINAL APPLICATION NO.170/01158/2019**

# DATED THIS THE 16<sup>TH</sup> DAY OF OCTOBER, 2020

#### **CORAM:**

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

V. Asha W/o Shri B.N. Parameshwara Aged 56 years Office Superintendent (operating) South Western Railway Bangalore Division R/o # 215/B, M.G. Railway Colony Bangalore 560 023

....Applicant

(By Advocate Shri K. Shivakumar)

Vs.

- Union of India,
   Rep. By General Manager
   South Western Railway, Hubli 580 020
- Senior Divisional Personnel Officer,
   South Western Railway,
   Bangalore 560 023
- 3. Mrs. Savithramma Rtd Office Superintendent/Optg S.W. Railway, Bangalore R/o No. 69/1-3, 4<sup>th</sup> Cross, Okalipuram, Bangalore 560 021

.....Respondents

(None for the Respondents)

### ORDER(ORAL)

## PER: SURESH KUMAR MONGA, MEMBER (J)

Dismissed as withdrawn.

MEMBER (A)

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA) MEMBER (J)

/ksk/

# Annexures referred to by the applicant in OA No. 170/01158/2019

Annexure A1	Copy of the seniority list dated 11.11.2003
Annexure A2	Copy of the representation dated 10.02.2005
Annexure A3	Copy of the AIOBCREA minutes dated 08.06.2005
Annexure A4	Copy of the office order dated 16.06.2005
Annexure A5	Copy of the representation dated 25.06.2007
Annexure A6	Copy of the seniority list dated 28.07.2007
Annexure A7	Copy of the office order dated 07.02.2008
Annexure A8	Copy of the representation dated 16.02.2009
Annexure A9	Copy of the AIOBCREA letter dated 16.02.2009
Annexure A10	Copy of the office order dated 19.02.2010
Annexure A11	Copy of the representation dated 19.04.2018
Annexure A12	Copy of the representation dated 05.07.2018
Annexure A13	Copy of the reply dated 05.03.2019

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